

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF
GIRIVAR HOTEL & RESORT PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	GIRIVAR HOTEL & RESORT PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	22/06/2006
3.	Authority under which corporate debtor is incorporated / registered	ROC Jaipur
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U55101RJ2006PTC022681
5.	Address of the registered office and principal office (if any) of corporate debtor	Reg. Address: 7-8, Hanuman Villa, Khatipura Road Opp. Old Bright Land School, Jaipur-302012, Rajasthan, India. Principal Office: Hotel Jaisalkot, Kuldhara Turn, Off Sam Road, Jaisalmer - 345001 (Raj.)
6.	Insolvency commencement date in respect of corporate debtor	29/7/2026
7.	Estimated date of closure of insolvency resolution process	25/1/2027
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Gunjan Jain Registration Number: IBBI/IPA-001/IP-P-02876/2024-2025/14409
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: 15, Narayan Nagar, Near Swasthaya Kalyan Blood Bank, Tonk Road, Jaipur, Rajasthan. 302018. Email Id: gunjan.jain555@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: 15, Narayan Nagar, Near Swasthaya Kalyan Blood Bank, Tonk Road, Jaipur, Rajasthan, 302018. Email Id: cirpgirivarhotel@gmail.com
11.	Last date for submission of claims	12/08/2026
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	N/A



13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	N/A
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Relevant Form available at https://ibbi.gov.in/en/home/downloads Details of authorized representatives: N/A

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **GIRIVAR HOTEL & RESORT PRIVATE LIMITED** on **29/07/2026**.

The creditors of GIRIVAR HOTEL & RESORT PRIVATE LIMITED, are hereby called upon to submit their claims with proof on or before **12/08/2026** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



**INTERIM RESOLUTION PROFESSIONAL
OF GIRIVAR HOTELS & RESORT PVT.LTD**
Registration Number: IBBI/PA-001/IP-P-02876/2024-2025/14409
Email Id: gunjan.jain555@gmail.com, cirpgirivarhotel@gmail.com
AFA No.: AA1/14409/02/300626/109399 & Valid up to 30.06.2027

Date: 30.07.2026

Place: Jaipur